COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL No. 102 OF 2016 & IA No. 307 of 2017

Dated: 26th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

M/s. Hindustan Petroleum Corporation Ltd. Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Mr. Manu Seshadri Ms. Sahiba Ahluwalia

Counsel for the Respondent(s) : Mr. Sumit Kishore

<u>ORDER</u>

Learned counsel for the Appellant seeks time to file additional documents.

List the matter on <u>14.07.2017.</u>

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Ranjana P. Desai) Chairperson

pr/vg